

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION**

LOK SABHA

**UNSTARRED QUESTION NO. 4144.
TO BE ANSWERED ON MONDAY, THE 12TH DECEMBER, 2016.**

SPECIAL PACKAGE FOR INDUSTRIES

4144. SHRI VIRENDER KASHYAP:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether Government has any proposal to give enhanced period for the Industries established under special package as provided to the State of Himachal Pradesh;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether it is true that many industrial units have been closed or are under heavy losses in Himachal Pradesh and other hilly States after the stoppage of benefits under special package; and
- (d) if so, the details thereof along with the corrective steps taken by the Government in this regard?

ANSWER

वाणिज्य एवं उद्योग राज्यमंत्री (स्वतंत्र प्रभार)(श्रीमती निर्मला सीतारमण)

**THE MINISTER OF STATE (INDEPENDENT CHARGE)
OF THE MINISTRY OF COMMERCE & INDUSTRY
(SHRIMATI NIRMALA SITHARAMAN)**

- (a) & (b):** No, Madam. Government has decided to constitute a Committee under the Chairmanship of Chief Executive Officer, NITI Aayog consisting of Secretaries of Ministries/Departments of Development of North Eastern Region, Expenditure, Commerce, Skill Development and Entrepreneurship, Micro Small and Medium Enterprise, Textiles, Tourism, Health and Family Welfare, Power and Industrial Policy and Promotion to examine and suggest a roadmap for a new industrial policy for North Eastern and Himalayan States including Himachal Pradesh.
- (c) & (d):** Does not arise as the benefits under Special Package Scheme are available in the States of Himachal Pradesh and Uttarakhand till 31.03.2017 and for the State of Jammu & Kashmir upto 14.06.2017.
